

ORDER SHEET

O.A / MA / RA / CP NO. 1522 OF 2005Applicant/s Lal Bahadur Respdts. U.O.T & Ors.Advocate for Applicant/s Sri R.R. Tripathi Advocate for Respondent/s -

Notes of the Registry	Orders of the Tribunal	Sheet No. 15
	<u>11/01/2010</u> Hon'ble Mr. A.K. Gaur, J.M. Hon'ble Mrs. Manjulika Gaur, A.M. Sri R.R. Tripathi, learned counsel for the applicant, has sent illness slip. This is a matter pertaining to the year 2005. The court is reluctant in granting adjournment in such old cases. It appears that the applicant has lost interest in prosecuting the case. OA is accordingly dismissed in default and for non-prosecution. <i>[Signature]</i> A.M. <i>[Signature]</i> J.M. S.V./-	
		Contd. On Sheet No. _____